

**IN THE HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE No. - 06 /2023-2024 (Purchase Cell)**

Hon'ble Court is pleased to cancel the earlier tender notice no. 02/2023-2024(Purchase Cell).

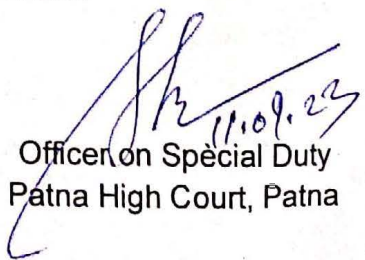
Quotation is invited from reputed firms/ suppliers/shops for supply of 596 pcs Cotton Duster of size 40"x40" and 1068 pcs microfibre duster for use of the Court.

The firm/ suppliers must have the financial capacity to execute the supply of aforesaid articles.

The Tender must reach this Court till 5 pm on 25.09.2023. Quotation received after stipulated time/date shall not be entertained. This tender notice can be downloaded from the website of Patna High Court:-"<http://patnahighcourt.gov.in>".

Term & Conditions:

- (i) Proof of Registration of firm/supplier/shop, as per Government Rules.
- (ii) The firm must have GST and PAN number.
- (iii) The articles supplied should be in good condition.
- (iv) The firm shall submit sample of articles with quotation.
- (v) The firm shall submit an undertaking regarding not having been black listed by any Government Office.
- (vi) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (vii) No advance payment shall be made.
- (viii) Quotations received without requisite documents and sample will be summarily rejected.
- (ix) The number of required article may be increased or decreased as per requirement of the Court.
- (x) The firm shall submit its bill in duplicate at the time of supply of articles.
- (xi) Payment will be made in account of the firm after due verification of items supplied.
- (xii) The successful bidder has to supply the articles for a minimum period of one year on the approved rate, if agreed bilaterally.
- (xiii) The sample of aforesaid dusters may be viewed during office hours.


11.09.23
Officer on Special Duty
Patna High Court, Patna